

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BRANCH, NEW DELHI.

O.A NO. 132/2023

IN THE MATTER OF:

Gaurav Bansal

... Applicant.

Versus

Govt. of NCT of Delhi

... Respondents

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Through


(Gigi George)

**Standing Counsel for Railways
(Respondents)**

Chamber No. 336, Lawyers Block,
Saket District Courts, Saket, New
Delhi-110017.

Place: New Delhi

Dated: 3-10-2023

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ACTION REPORT - ON BEHALF OF THE RESPONDENTS TO THE ORIGINAL APPLICATION FILLED BY THE APPLICANT

I, Abhinandan Agarwal, aged about 57 years, presently working as DME/DSL/TKD Northern Railway, Diesel Shed, Tughlakabad, New Delhi-110044 do hereby solemnly state and affirm under:-

That I in my official capacity and fully conversant with the facts relating to the present application and, therefore, I am competent to file Action taken report on behalf of the respondents, Northern Railway and I have been expressly authorized to do so.

That I have read and understood the contents of the present application and I respectfully submit that save and except what has been expressly admitted hereinafter and save whatever are

matters of record and are, as ⁷uch, borne out by the records, all averments contained and action taken report in the petition are as under:-

“In the Hon’ble NGT order dated 28.04.2023 against OA No. 132/2023, grievance in the application is against discharge of untreated engine oil from Electric Locomotive shed in Tughlakabad, Delhi into drain flowing through Mohan Cooperative Industrial area into Agra Canal.

This matter was raised with Electric Loco Shed, Tuglakabad of Kota Division, West Central Railway. Electric Loco Shed confirmed that “at Electric loco shed only three phase electric locomotives are maintained which are working on traction converter driven traction motors and these locos work under OHE. Power transmission in these locos is based on power electronics. There is no usage of engine oil in three phase locomotives. So there is no question of engine oil effluent / discharge. There is no proof of link of said engine oil to Electric loco shed. Secondly, Mohan cooperative Industrial Estate is approx 3 Km away from Electric Loco Shed Tughlakabad. In between there are many establishments, so it cannot be ascertained that source of these effluent oil from Electric Loco shed, Tughlakabad.”

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However looking at the nature of complaint and order of Hon'ble NGT, this matter was examined for any kind of discharge from Diesel Locomotive Shed, Tughlakabad too and the following points were observed:

- Very little untreated engine oil was found discharged into Municipal Drain as most of the engine oil was found being discharged after treatment through the Effluent Treatment Plant (ETP) at the Diesel Shed. However, heavy blackish effluent was also found flowing through the Municipal Drain from Okhla Industrial Side which needs to be examined by the concerned authorities.
- Out of the three discharge lines connected to the ETP, the main discharge line was found fully functional while other two branch discharge lines were found partially/fully disconnected from ETP. Through these disconnected lines, a little amount of effluent was getting discharged to the main drain.

In order to prevent even this small discharge into the Municipal Drain, the following action plan has been prepared:

Work for rectification of 02 discharge lines found partially/fully disconnected has been initiated. Targeted time for completion

for this work is 3 months i.e. work is expected to get completed by Dec 2023.”

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Name: Abhinandan Agarwal

Desig.: Div. Mech. Engg.

Sign. :



(Gigi George)

**Standing Counsel for Railways
(Respondents)**

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